Annexure – 4

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD..; Date of commencement of CIRP: 21.10.2022; List of creditors as on: 05.05.2023

$List \ of \ unsecured \ financial \ creditors \ (other \ than \ financial \ creditors \ belonging \ to \ any \ class \ of \ creditors) \ (Amount \ in \ \ref{thm:eq:thm:e$

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted									
			Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	KOTAK MEHINDRA BANK	1	16-11-22	163,595,462.14		Unsecured financial creditor	-	-	5.85%	-				The cateogary of claimant may change based on submission of requisite documents in this regard
2	INTEC Capital Limited	1	17-12-22	58,111,865.00					0.00%				58,111,865.00	The cateogary of claimant may change based on submission of requisite documents in this regard
3	PNB	1	04-04-23	112,341,516.00	112,341,516.00				4.02%					
	Total(B)	3		334,048,843.14	275,936,978.14				9.87%				58,111,865.00	